

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1164(CHE)/2024
PETITION NUMBER : CP(IB)/106(CHE)/2021
NAME OF THE APPLICANT : Jindal Power Ltd
NAME OF THE RESPONDENT(S) : Manaksia Coated Metals & Industries Ltd
**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Ms. Ichchha Kailash for the Applicant. Ld. Counsel Mr. Sandeep Vij for the Respondent.

This is an Application seeking condonation of delay of 2 days in filing the reply in IA(IBC)/805 of 2024.

The reasons for delay is given in para 3 of the Application.

Considering the same, delay is condoned.

Reply is taken on record.

IA(IBC)/1164(CHE)/2024 is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk